

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.947
TO BE ANSWERED ON 27.06.2019**

ELECTRICITY TO EVERY HOUSEHOLD

†947. SHRI KANAKMAL KATARA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government proposes to fulfill its promise of providing electricity to every household in the country;**
- (b) if so, the number of households that have been provided electricity in rural and tribal areas by March 31, 2019, State-wise;**
- (c) the number of households still having no access to electricity in Rajasthan by March 31, 2019; and**
- (d) the quantum of funds allocated and sanctioned to every State till March 31,2019 under 'Saubhagya' Yojana?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) : Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana - SAUBHAGYA in October, 2017 with the objective to achieve universal households electrification by providing last mile connectivity and electricity connections to all households in rural and all poor households in urban areas across the country.

(b) : As reported by the States, 2.63 crore households have been electrified since launch of Saubhagya including those in rural and tribal areas. The state-wise data is at Annexure-I.

.....2.

(c) : Government of Rajasthan had earlier updated the status on Saubhagya portal that all willing households in the State stood electrified as on 31.03.2019. However, the State Government now have informed vide letter dated 10.06.2019 that 1.56 lakh households are un-electrified and are willing to take electric connections.

(d) : The State-wise details of projects sanctioned and funds released under SAUBHAGYA as on 31.03.2019 are given at Annexure-II.

In addition to this new projects worth Rs.42,676.67 crore were sanctioned under Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in the country for rural electrification including Below Poverty Line (BPL) household electrification. Additional infrastructure works of Rs.14,270.33 crore were further sanctioned to help complete households electrification.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 947 TO BE ANSWERED IN THE LOK SABHA ON 27.06.2019.

Households electrified since launch of Saubhagya (As on 31.03.2019)		
Sl. No.	State	Total Household Electrified
1	Andhra Pradesh	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	17,45,149
4	Bihar	32,59,041
5	Chhattisgarh	7,49,397
6	Gujarat	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,87,501
10	Jharkhand	15,30,708
11	Karnataka	3,56,974
12	Madhya Pradesh	19,84,264
13	Maharashtra	15,17,922
14	Manipur	1,20,748
15	Meghalaya	1,99,839
16	Mizoram	27,970
17	Nagaland	1,32,507
18	Odisha	24,52,444
19	Puducherry	912
20	Punjab	3,477
21	Rajasthan	18,62,736
22	Sikkim	14,900
23	Tamil Nadu	2,170
24	Telangana	5,15,084
25	Tripura	1,39,090
26	Uttar Pradesh	79,80,568
27	Uttarakhand	2,48,751
28	West Bengal	7,32,290
	Total	2,62,84,350

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 947 TO BE ANSWERED IN THE LOK SABHA ON 27.06.2019.

SAUBHAGYA - Cost of Projects Sanctioned and GoI Fund Released (As on 31.03.2019)			
Sl. No.	State	Cost of Projects Sanctioned (Rs. Crore)	GoI Fund Disbursed to States by REC (Rs. Crore)
1	Arunachal Pradesh	323.32	140.66
2	Assam	972.86	444.71
3	Bihar	925.63	314.18
4	Chhattisgarh	647.62	261.81
5	Haryana	18.19	0.00
6	Himachal Pradesh	5.93	3.72
7	Jammu & Kashmir	133.43	53.24
8	Jharkhand	887.12	152.43
9	Karnataka	78.66	0.00
10	Kerala	90.00	15.20
11	Madhya Pradesh	872.64	407.47
12	Maharashtra	405.88	162.13
13	Manipur	120.79	40.71
14	Meghalaya	275.73	138.96
15	Mizoram	45.62	34.62
16	Nagaland	64.05	39.23
17	Odisha	524.76	244.77
18	Punjab	1.77	0.00
19	Rajasthan	571.91	120.23
20	Sikkim	2.24	0.00
21	Telangana	35.05	0.00
22	Tripura	417.53	236.67
23	Uttar Pradesh	6,188.24	1386.62
24	Uttarakhand	149.34	35.72
25	West Bengal	259.05	107.18
	Total	14017.35	4340.24
